

**श्री सभापति :** मैं यहां समझाने के लिये नहीं हूँ। मैंने व्यवस्था दे दी है।

**श्री राजनारायण :** श्रीमन्, आपने जो कुछ कहा है मुझे समझा दें। क्या मैं यह समझूँ कि आप यह कह रहे हैं कि इस सदन में गैर कानूनी चीजें भी रखी जा सकती हैं? आपकी व्यवस्था यही हुई कि नहीं?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to lay on the Table :—

I. A copy ( English and Hindi of the Ministry of Finance Notification S.O. No. 222(E) dated the 29th March, 1974, containing the President's order in regard to the authorisation of certain expenditure out of the Consolidated Fund of the Union territory of Pondicherry.

II. A statement (in English and Hindi) of the estimated receipts and expenditure of Unio-v territory of Pondicherry for the year 1974-75.

#### MESSAGES FROM THE LOK SABHA

##### 1. Joint Committee on Offices of Profit 2. The Pondicherry Appropriation (Vote on Account) Bill, 1974

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

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"I am directed to inform Rajya Sabha that Lok Sabha at its sitting held on Thursday, the 18th April 1974, adopted the following motion:—

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Sarvashri S.A. Khaja Mohideen and Sanda Narayanappa from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee."

I am to request that the concurrence of Rajya Sabha in the said motion, and also the -nm;s of the members of Rajya Sabha so appointed, may be communicated to this House."

(II) "In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Pondicherry appropriation (Vote on Account) Bill, 1974, as passed by Lok Sabha at its sitting held on the 15th April, 1974.

The Speaker has certified that this Bill is a Money Bill".

Sir, I lay a copy of the Bill on the Table.

MR. CHAIRMAN: The Pondicherry—Appropriation (Vote on Account) Bill, 1974 and the debate will be taken up tomorrow.

#### STATEMENT RE. INTERIM REPORTS OF THE NATIONAL COMMISSION ON AGRICULTURE

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, I beg to lay a statement on the three more Interim Reports submitted by the National Commission on Agriculture. [ Placed in Library. See No. LT.]

DR. RAMKRIPAL SINHA (Bihar): Sir, what about the time for discussing the Bihar issue?

MR. CHAIRMAN: I am considering it. Please sit down.

#### RE. CORRECTION IN RAJYA SABHA BULLETTIN

**श्री रबी राय ( उड़ीसा ) :** सभापति महोदय, एक व्यवस्था का प्रश्न है,। यह जो आपका बुलेटिन है, संसदीय समाचार भाग 2, राजनारायण जी की गिरफ्तारी के बारे में . . .

**श्री सभापति :** यह अभी नहीं हो सकता। मैं पलाऊ नहीं करता।

**श्री रबी राय :** इसमें एक गलती है। आप सुधार दें तो ठीक होगा . . .

MR. CHAIRMAN: The procedure is that you must come to my Chamber.

**श्री राजनारायण :** क्यों ?

**श्री रबी राय :** सभापति महोदय, यह तो एक व्यवस्था का प्रश्न है।

**श्री सभापति :** नहीं।